

GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.604**  
**ANSWERED ON 07.02.2025**

**PLANS TO SPEED UP CONSTRUCTION OF RAIL LINES**

604# DR. AJEET MADHAVRAO GOPCHADE :

Will the Minister of RAILWAYS be pleased to State:

- (a) whether Government has planned to expedite the construction of Nanded – Latur , Udgir – Bodhan - Degloor and Bodhan - Biloli – Mudkhed - Tajband –Latur lines; and  
(b) the timeline by when these three routes are planned to be operational,the details thereof?

**ANSWER**

MINISTER OF RAILWAYS,INFORMATION&BROADCASTING AND  
ELECTRONICS& INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

\*\*\*\*\*

(a) and (b): Surveys of new lines Nanded-Latur Road (104 km) and Bodhan - Latur Road (135 km) have been sanctioned.

As regards Udgir-Bodhan-Degloor Line, both Udgir and Bodhan are connected with the railway network and Udgir – Degloor - Bodhan route is near to new line survey taken up of Bodhan-Latur Road.

Sanctioning of Railway projects is a continuous and dynamic process of Indian Railway. Railway Infrastructure Projects are taken up on the basis of remunerativeness, last mile connectivity, missing links and alternate routes, augmentation of congested/saturated lines socio-economic considerations etc. depending upon liabilities of ongoing projects, overall availability of funds and competing demands.

Sanctioning of project requires consultation with various stake-holders including State Governments and necessary approvals viz. appraisal of NITI Aayog, Ministry of Finance etc. As sanctioning of projects is a continuous and dynamic process, exact timelines cannot be fixed.

\*\*\*